

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 221 OF 2019

&

IA NO. 1245 OF 2019

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bhilangana Hydro Power Ltd.

...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent (s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Ms. Omar Wazir

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

Admit. Issue notice to the Respondents returnable on 28.08.2019. Dasti, in addition, is permitted.

List the matter on **28.08.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj